

THE SUPREME COURT (NUMBER OF JUDGES)  
AMENDMENT ACT, 1977

No. 48 OF 1977

[31st December, 1977.]

An Act further to amend the Supreme Court (Number of Judges)  
Act, 1956.

Be it enacted by Parliament in the Twenty-eighth Year of the  
Republic of India as follows:—

1. This Act may be called the Supreme Court (Number of Judges) Short  
Amendment Act, 1977. title.

55 of 1956. 2. In section 2 of the Supreme Court (Number of Judges) Act, 1956, Amend-  
for the word "thirteen", the word "seventeen" shall be substituted. ment of  
section 2.